

LOK SABHA

UNSTARRED QUESTION NO. 1081

TO BE ANSWERED ON 17.12.2018

Gas Pipeline Network

1081. SHRI E.T. MOHAMMED BASHEER:

SHRI DEVUSINH CHAUHAN:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रो लयम और प्राकृतिक गैस मंत्री be pleased to state:

- (a) whether the GAIL has allowed third party access to its natural gas pipeline network and if so, the details thereof along with its terms and conditions;
- (b) the details of the existing network of gas pipeline including industrial pipelines and its capacity to transport gas/LPG across the country;
- (c) whether the Government proposes to expand gas grid network/industrial pipelines across the country and if so, the details thereof, State/UT/company-wise;
- (d) the details of investment made by public/private sector companies along with the status of ongoing projects including the steps taken to expedite the execution of these projects, State/UT/project-wise; and
- (e) whether the gas based industries have been badly affected due to non-availability of gas/lack of pipelines network across the country and if so, the details thereof and the action plan prepared for the purpose?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) GAIL is providing third party access to its natural gas pipeline network. Any interested third-party entity can avail such capacity through GAIL's Open Access portal on a non-discriminatory first-come-first-served basis which can be booked online on [www.gailonline.com](http://www.gailonline.com) wherein the standard Gas Transmission Agreement (GTA) and standard Capacity Tranche (CT) Agreement are available.

(b) Details of existing Natural Gas Pipeline and LPG pipeline in the country are at Annexure-I

(c) & (d) Details of ongoing/approved Natural Gas Pipeline in the country are at Annexure-II. These pipelines have been authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) and are at various stage of execution viz. Pre-Project activities/laying etc. Government has taken following steps to expedite the execution of the projects:

- 1 Constant engagement of all important stakeholders
- 2 Project monitoring and expediting mechanism being followed is as below:
  - Physical and financial progress monitoring on monthly basis based on milestones
  - Regular monthly review at Ministry level
- 3 Regular expediting and monitoring at Ministry level through PMO Report, e-Samiksha, Pragati and PMG review meetings.
- 4 Assistance being taken from Central Government/Departments, State Government, etc.

(e) Domestic natural gas is allocated as per the prevailing gas allocation policy depending upon the availability and balance demand is being met through the import of Liquefied Natural Gas (LNG) which is imported under open general license on the terms and conditions mutually agreed upon between the buyers and sellers.

ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1081 TO BE ANSWERED ON 17.12.2018 REGARDING GAS PIPELINE NETWORK

Details of Existing Natural Gas Pipeline in the country

S. No.	Name of the Natural Gas Pipeline	Capacity (MMSCMD)	Length (Km.)
1	Hazira-Vijaipur-Jagdishpur -GREP (Gas Rehabilitation and Expansion Project)-Dahej-Vijaipur HVJ/VDPL	57	4658
2	Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) Upgradation DVPL2 & VDPL	54	1119
3	Uran-Trombay	6	24
4	Dahej-Uran-Panvel-Dhabhol	20	875
5	Agartala regional network	2	61
6	Mumbai regional network	7	129
7	Assam regional network	3	8
8	K.G. Basin network(+RLNG+RIL)	16	881
9	Gujarat regional network(+RLNG+RIL)	18	671
10	Cauvery Basin network	9	278
11	Dukli Maharajanjan (Earlier-Agartala)	0.26	5.2
12	Rajasthan regional network	2	152
13	EWPL (Kakinada-Hyderabad-Uran-Ahmedabad)	80	1469
14	GSPL's Gas Grid network including spur lines	43	2600
15	Hazira-Ankleshwar	5.06	73.2
16	Dadri-Panipat	9.5	140
17	AGCL's Assam regional network	2.428	104.73
18	Dadri-Bawana-Nangal	31	835
19	Chhainsa-Jhajjar-Hissar	35	265
20	Dabhol-Bangalore	16	1097
21	Kochi-Koottanad-Bangalore-Mangalore*	6	41
22	Shadol-Phulpur	5	1302

\* Partly Commissioned

Details of Existing LPG Pipeline in the country

S. No.	Name of the LPG Pipeline	Capacity (TMT)	Length (Km.)
1	Mumbai Uran LPG Pipeline	800	28
2	Panipat-Jalandhar LPG Pipeline	700	274
3	Paradip-Haldia-Durgapur LPG Pipeline	503	157
4	Mangalore-Hasan-Mysore-Solure	1940	356
5	Jamnagar-Loni LPG Pipeline	2500	1414
6.	Vizag-Sikanderabad LPG Pipeline	1330	618

ANNEXURE REFERRED IN REPLY TO PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1081 TO BE ANSWERED ON 17.12.2018 REGARDING GAS PIPELINE NETWORK

Details of ongoing/approved Natural Gas Pipeline in the country

S. No.	Name of Pipeline	Name of Entity	Length (Kms.)	Estimated project cost (Rs. In crore)	State through which it passes
1	Jagdishpur-Haldia & Bokaro-Dhamra	GAIL	2655	12940	Uttar Pradesh, Bihar, Jharkhand, West Bengal and Odisha
2	Barauni - Guwahati	GAIL	750	-	Bihar, West Bengal, Sikkim & Assam
3	Kochi-Koottanad-Bangalore-Mangalore(Ph-II)	GAIL (India) Limited	879	2915	Kerala, Tamil Nadu and Karnataka
4	Bhatinda - Jammu - Srinagar	GSPL India Gasnet Limited	725	1520	Punjab, Jammu & Kashmir
5	Mehsana – Bhatinda	GSPL India Gasnet Limited	2052	6864	Gujarat, Rajasthan, Haryana and Punjab
6	Mallavaram - Bhopal - Bhilwara via Vijaipur	GSPL India Transco Limited	2042	8086	Andhra Pradesh, Telanagana, Chattisgarh, Madhya Pradesh, Maharashtra and Rajasthan
7	Kakinada - Vizag - Srikakulam	AP Gas Distribution Corporation	391	1013	Andhra Pradesh
8	Nellore-Vizag-Kakinada	IMC Ltd	525	--	Andhra Pradesh
9	Ennore - Nellore	Gas Transmission India Pvt. Ltd.	430	730	Andhra Pradesh and Tamil Nadu
10	Ennore-Thiruvallur-Bengluru-Puducherry-Nagapatinam-Madurai-Tuticorin	Indian Oil Corporation Ltd.	1385	4497	Tamil Nadu and Karnataka
11	Jaigarh-Mangalore	H-Energy Pvt. Ltd.	749	2389	Maharashtra, Goa and Karnataka
12.	North East Region (NER) Gas Grid	Indradhanush Gas Grid Ltd.	1656	9280	Assam, Sikkim, Mizoram, Manipur, Arunachal Pradesh, Tripura, Nagaland and Meghalaya

